

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRF FATMI): (a) to (c) Sporadic instance of corporal punishment in schools have been reported in the media in the recent past. Education is a concurrent subject and school education primarily comes under the purview of the State Governments. Details of physical punishment in schools are not Centrally maintained in this Ministry. Affiliation Bye-law of Central Board of Secondary Education (CBSE), *inter-alia*, empowers school Managing Committee to place an employee under suspension if "he/she is charged with cruelty with any student or any employee of the school". CBSE has issued a circular to its affiliated schools not to resort to corporal/physical punishment of students. Government of India has issued an advisory on 17.12.2007 to State Governments to prohibit corporal punishment in schools under their jurisdiction. Corporal punishment has been strictly prohibited in schools run by Kendriya Vidyalaya Sangathan, Navodaya Vidyalaya Samiti and Central Tibetan School Administration, which are under the Ministry of Human Resource Development.

Allocation for education under Eleventh Five Year Plan

987. SHRI JESUDASU SEELAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government intends to spend around 20 per cent of the total Eleventh Five Year Plan budget on education, more than double the amount spent on this sector during the Tenth Five Year Plan, which was around nine per cent;

(b) whether the existing educational institutions must restructure themselves to absorb this volume of funds;

(c) if so, what are the total funds that have been allocated for the education during 2008-09; and

(d) what concrete measures and steps Government proposes to take to utilize these funds for immediate betterment of education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI D. PURANDESWARI): (a) Eleventh Five Year Plan allocation of Rs. 2,69,873 crore has been made available for the Ministry of Human Resource Development (Rs. 1,84,930 crore for Department of School Education and Literacy and 84,943 crore for Department of Higher Education). This constitutes 4.6 fold increase over the expenditure of about Rs. 58,820 crore incurred during Tenth Five Year Plan and 19.4% of the overall Central Plan allocation.

(b) The increased allocation providing during Eleventh Five Year Plan is proposed to be utilized for expansion of existing institutions, opening of new institutions and improvement in the quality of education.

(c) The total Plan allocation for the Ministry of Human Resource Development for 2008-09 is Rs. 34,400 crore (Rs. 7,600 crore for the Department of Higher Education and Rs. 26,800 crore for the Department of School Education and Literacy).

(d) The increased allocation during Eleventh Plan is expected to be utilized for expansion of capacity to increase access while ensuring quality and inclusiveness and also to take steps for improving quality of education.